

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF AMEYAS BUILDCONS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AMEYAS BUILDCONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	09 th June, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209PN2005PTC020853
5.	Address of the registered office and principal office (if any) of corporate debtor	17, Vijigeesha, Prashant Nagar, Navi Peth, Pune - 411030 Maharashtra
6.	Date of closure of Insolvency Resolution Process	02-02-2027 (Copy of order received on 02-03-2026)
7.	Liquidation commencement date of corporate debtor	02-02-2026 (Copy of order received on 02-03-2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Kala Agarwal IBBI/IPA-002/IP-N00841/2019 -2020/12734
9.	Address and e-mail of the liquidator, as registered with the Board	Email - agarwalkala@gmail.com Address - 801, Embassy Center, Jamnalal Bajaj Road, Near Status Restaurant, Mumbai City, Maharashtra - 400021
10.	Address and e-mail to be used for correspondence with the liquidator	Email - liquidation.ameyasbuildcons@gmail.com Address - 801, Embassy Center, Jamnalal Bajaj Road, Near Status Restaurant, Mumbai City, Maharashtra - 400021
11.	Last date for submission of claims	01-04-2026

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **Ameyas Buildcons Private Limited** on 02-02-2026 (Copy of order received on 02-03-2026).

The stakeholders of **Ameyas Buildcons Private Limited** are hereby called upon to submit their claims with proof on or before 01st April, 2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Ms. Kala Agarwal
IBBI Regn No.: IBBI/IPA-002/IP-N00841/2019 -2020/12734
AFA Certificate No.: AA2/12734/02/300627/204313
Date.: 05th March, 2026
Place.: Mumbai

